

Annexure – 8															
Name of the corporate debtor:Quanteco World Limited; Date of commencement of CIRP:12.09.2025; List of creditors as on: 10.10.2025															
List of operational creditors (Other than Workmen and Employees and Government Dues)															
Sl. No.	Name of Creditors	Identification No.	Details of claim received		Details of claim admitted						Amount of contingen t claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount Covered by Security Interest	Amount Covered by guarante e	Whether related party?	% of voting share in CoC					
1	Suumaya Industries Limited	CIN: L46411MH2011PLC220879	26-09-2025	12,48,94,23,318	1	Operational Creditor	0	0		0	0	0	12,48,94,23,318	Documents and Clarification as sought by the IRP is pending from the Operational Creditor	
Total				12,48,94,23,318	1		-	-	-	-	-	-	12,48,94,23,318		

Sd/-
DEEPAK KUMAR GARG
Interim Resolution Professional
QUANTECO WORLD LIMITED
(Formerly known as : Suumaya Trans Logistics Limited)
IP REG. NO.: IBBI/IPA-002/IP-N00796/2019 -2020/12560
AFA Valid upto: 31-Dec-25
Case Specific Email ID: cirp.qwpl@gmail.com
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